Annexure-5

Name of the corporate debtor: Octopus Papers Limited; Date of commencement of liquidation: 21.12.2022; List of stakeholders as on: 31.03.2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Government Department	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax Department		02.03.2023	27818932	27818932	Unsecured			5.63%					
2	Asst. Commissioner, Central GST & Excise,		09.01.2023	1252833	1252833	Unsecured			0.25%					Updated
3	Office of the Assistant Commissioner of State tax, SGST		12.01.2023	257174825	49599597	Secured (In view of SC judgement in rainbow Paper Ltd)		Yes	10.03%					Claim under GVAT 2003 and CST Act
					207575228	Unsecured		Yes	41.97%					Claim under SGST Act
	TOTAL			**286246590**	**286246590**									